

Annexure-4

Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 16th SEPTEMBER 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|----------------------|--------------------|---------------------------|--------------------|---------------------------|------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Munish Kohli | SAHA/UFC/01 | 05-07-2021 | 60,49,863.00 | 0 | Loan given to director | | | NA | Nil | No | 60,49,863.00 | - | NA |
| 2 | Geetanjali Sabharwal | SAHA/UFC/02 | 06-07-2021 | 2,43,78,542 | 0 | Settlement Agreement | | | NA | Nil | No | 2,43,78,542.00 | - | Claimant filed revised claim in Form CA and shifted to Annexure-2 |
| 3 | Kiran Chawla | SAHA/UFC/03 | 17-07-2021 | 1,16,19,840 | 0 | Buyback Agreement | | | NA | Nil | No | 1,16,19,840.00 | - | Form CA and shifted to Annexure-2 |
| TOTAL | | | | 4,20,48,245 | - | | | | | | | 4,20,48,245 | - | |